

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
RAJYA SABHA
UNSTARRED QUESTION NO. 210
TO BE ANSWERED ON TUESDAY, November 30, 2021/ 09 Agrahayana, 1943 (Saka)
“Heroin seizure by DRI”**

210. SHRI K.C. VENUGOPAL:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Directorate of Revenue Intelligence (DRI) had seized around 3000 kg Narcotic substance heroin at Mundra Port , the largest seizure of heroin in the country till now and even one of the biggest across the globe;**
- (b) if so, the details thereof;**
- (c) whether government has issued notice to the port operator or has taken any action against the port operator;**
- (d) if so, the details thereof; and**
- (e) the steps Government is taking so that in future, the ports cannot be used for illegal activities?**

**ANSWER
MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)**

(a) & (b)- DRI has seized 2988.21 kgs of Narcotic substance (Heroin) at Mundra Port on 13.09.2021.

(c) & (d)- DRI recorded a statement of the Port operator under NDPS Act 1985 and the case has been taken over by NIA.

(e) Customs formations including DRI keep constant vigil and take action in accordance with the law whenever such illegal activities are detected.